

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 29(ND)14

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
30.01.2018**

NAME OF THE COMPANY: Vinay Bhardwaj and Anr. V/s. M/s. Kritivaas
Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None


For the Respondent (s) : None

ORDER

Present none. In the interest of justice, adjourned to 17th May, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)